

[Shri Jawaharlal Nehru.]

5 P.M.

really be socialistic, or at any rate, I cannot envisage or work for a socialism which means just grinding poverty for everybody. There is no meaning to it. We have to lay the foundations of industrial progress on all these and then socialism comes step by step. In fact, the two go in parallel lines.

So, Sir, I have ventured to place before this House some wider considerations which underlie our thinking which indeed follow from those accepted by Parliament previously.

Thank you, Sir

MESSAGES FROM THE LOK SABHA

I. THE INDIAN POST OFFICE (AMENDMENT) BILL, 1958

II. THE APPROPRIATION (VOTE ON ACCOUNT) BILL, 1958

SECRETARY: Sir, I have to report to the House the following two Messages received from the Lok Sabha signed by the Secretary of the Lok Sabha:

I

"In accordance with the provisions of Rule 120 of the Rules of

Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 10th March, 1958, agreed without any amendment to the Indian Post Office (Amendment) Bill, 1958, which was passed by Rajya Sabha at its sitting held on the 11th February, 1958."

II

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Appropriation (Vote on Account) Bill, 1958, as passed by Lok Sabha at its sitting held on the 11th March, 1958.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Appropriation (Vote on Account) Bill, 1958 on the Table of the House.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at one minute past five of the clock till eleven of the clock on Wednesday, the 12th March 1958.